## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 333 OF 2017**

Dated: 12<sup>th</sup> November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Essar Power Gujarat Ltd. .... Appellant(s)

۷s.

CERC & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Srivastava

Mr. Shivam Sinha Mr. Nishant Talwar

Counsel for the Respondent(s) : Ms. Swapna Seshadri

Ms. Neha Garg for R-2 for R.2

## **ORDER**

Learned counsel for respondent No.2 may file reply along with IA on or before 26.12.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 10.01.2019 with advance copy to the other side.

List the matter on <u>15.01.2019</u>.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson